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SHRI RAM SUBHAG SINGH: What the hon. Member has read out was perhaps mentioned during the Bjudget Speech. But all those things were taken into consideration by the Second Pay Commission and the Shankar Saran Tribunal; they had themselves allowed the matter to be gone into by the Commission as well as the Tribunal. And whatever the Commission oni the Tribunal recommended, that was accepted by the Railway and «o there is no contradiction between the two things.

oral Answers

SHRI ARJUN ARORA; May I know If the representative organisations of ra'lwaymen in the country have asked th'! Government to appoint a Wage Bfard for the revision of the wages of all categories of railwaymen and, if so, what is the Government's reaction to it?

SHRI RAM SUBHAG SINGH: Actually, I do know that the NFIR and the AIRF have expressed such sentiments. But that is not acceptki by the Government because the I -jay-scales, etc. of the railway employees have been determined by the Second Pay Commission, and regarding their dearness allowan"e, etc. the Das Commission is now considering the wl ole thing. Therefore, there is no c " (Sj tion of appointing a separate Wige Board.

SHRI T. V. ANANDAN; As per Justice Shankar Saran's AwardJ they have an upgrading of 50 per cent, out of which 40 per cent, is in the sqale of Rs. 150–240 and 5 P^{er} ^nt. is in the scale of Rs. 205– 280 and Rs. 250– 380. Are they not better placed^ than the clerical staff of the Railways?

SHRI RAM SUBHAG SINGH: Actually, as I stated earlier, whatever percentage was recommended by the Tribunal ha<j been acsep^ed. In the case of Signallers, it is 50 per cent. In the case of Senior Signallers and Head Signallers, Grade III, it is 45 per cent. In the case of Senior Eig-nallers and Head Signallers, Grsjde II, and Head Signallers, Grade j. it is 5 per cent. And so it ls not like the percentage which the hon. Member just now poinded out.

•649. [The questioner (Shri P. Abraham) was absent. For answer vide col. 4122 infra.]

•650. [The questioner (Shri U. S. Patil) was absent. For answer vide col. 4123 infra.]

UNPAID WACE3 ETC. CREDITED TO STAFF BENEFII FUND

•651. SHRI T. V. ANANDAN: WiH the Minister of RAILWAYS be pleased to state the amount of unpaid wages, arrears and allowances etc., of iail-waymen, credited to the Staff Benetlt Fund, on each zonal railway for the year ending March, 1964?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUEHAG SINGH): Unpaid wagas, arrears and allowances etc. of Rahwaymen are not credited to the Staff Benefit Fund.

SHRI T. V. ANANDAN: Is the Minister definite about it that unpaid wages are not credited to the Staff Benefit Fund? Apart from what the Railway Ministry sanctions at Rs. 4-50 per head, is it not a fact that unpaid wages are credited to the Staff Benefit Fund in the Indian Railways?

SHRI RAM SUBHAG SINGH: I am J00 per cent definite about the reply and it is correct that Rs. 4- 50 per head for all our Railway employees is granted for the Staff Benefit Fund by the Railways.

DEVELOPMENT OF COAL MINESTHAKTTR BHANU

•652. J PRATAP SINGHf: I SHSI RAM SINGH:

Will the Minister of STEEL AND MINES be pleased to state:

(a) wheher it is a fact that Government discussed the scope of British

tThe question was actually asked oi the floor of the House by Thakur¹ Bhanu Pratap Snigh: tecnmcal and imancial collaboration for development of coal mines in Bihar, with the Chairman of Britain's Coal Board; and

(b) ihe highlights of the discussions and Government's reactions to the proposals made by the British Chairman?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI P. C. SETHI): (a) Yes, Sir.

(b) The National Coal Board of the UnLed Kingdom will render technical assistance to the National Coal Development Corporation in the development of three coking coal mines in the East Bokaro coalfield, namely Asnapani, U;hid:h and Govindpur drift mines. A project report in respect of the flrs^ of these mines, namely Asna. pani mine, has been furuished by the National Coal Board, and this report formed the subject matter of discussion with the Chairman, National Coal Board during his recent visit to India. Subject to the Government of India giving its final clearance to this project after examination of all relevant aspects, there was broad agreement on the technical and administrative arrangements, and the tentative time schedule for the develoment of this mine.

THAKUR BHANU PRATAP SINGH: May I know whether the Government has accepted anv of these suggestions given by the Chairman of Britain's Coal Board?

SHRI P. C. SETHI: Yes, Sir. We have decided to take up these three projects and We have already got the Project Report for Asnapani as I said earlier during the reply, and we are proceeding further in the matter.

SHRI A. D. MANI: May I invite the attention of the hon. Minister to the terms of part (a) of the question, which refer to financial collaboration? The hon. Minister has not made any statement on this aspect of the question. May I ask him whether during

the discussions the matter of financial co.laboration came up, at least on the side of our Government?

to Questions

SHRI P. C. SETHI: Yes, Sir. As these mines are concerned, financial collaboration would also come.

SHRI A. D. MANI: May I know, Sir, what is the ex.ent of ihe financial .cot. labora.ion that the Government expects from the British?

SHRI P. C. SETHI: With regard to only one mine where the Project Report has been prepared, the extent of foreign exchange element is Rs. 253'98 lakhs. With regard to the two others, the Project Reports are yet to come.

SHRI C. D. PANDE; In view of the fact that these foreign technical experts have observed that the target fixed by the Government of India for the Fourth Plan is rather ambitious, is Government going to accelera'e tht* machinery for raising the coal to the extent that it has fixed the target for the Fourth Plan?

SHRI P. C. SETHI: There are two poin's with regard to the coal aspect One is with regard to the coking coal, that is meta'lurgi'-al coal, and the other is with regard to the other types of coal. This question is pertaining to the metal'urgical coal and as far as the target for metallurgical coal ia concerned, it is not ambitious.

•653. [The questioner (Shri R. S. Khandekar") wa? absent. For answer vide cols. 4123-4124 infra.]

STALLS BY STATE GOVERNMENTS IN WORLD FAIR

•654. SHRI ABDUL GHANI: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Government of India gave permission to five State Governments to set up rtalls in the Indian pavilion in **the** New York World Fair;